

ITEM NO.53

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1180/2025

CAPTAIN PRAMOD KUMAR BAJAJ

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

FOR ADMISSION

IA No. 308773/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 308774/2025 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 13-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Petitioner-in-person

For Respondent(s) :

Mr. Tushar Mehta Ld, Solicitor General  
Mr. N.venkataraman, A.S.G.  
V.c.bharathi, Adv.  
Mayank Pandey, Adv.  
Rajat Nair, Adv.  
Prakash Singh Negi, Adv.  
Mr. Aman Mehta, Adv.  
Dr. N. Visakamurthy, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 15<sup>th</sup> January, 2026.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR